

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
LOK SABHA
UNSTARRED QUESTION NO-5294
ANSWERED ON 25/03/2026

NUCLEAR POWER PROJECTS

5294. SHRI KALYAN BANERJEE

Will the PRIME MINISTER be pleased to state:-

- (a) the present status of various nuclear power projects based on pressurized heavy water reactors (phwrs), fast breeder reactors (fbrs), pressurized water reactors (pwrs) and fuel cycle facilities which are under construction and commission with power supply capacity;
- (b) whether it is a fact that eastern India has no atomic power project even though Odisha, Jharkhand and West Bengal has vast reserve of thorium; and
- (c) the reasons for not setting up such power projects even though sufficient land has been provided to the Nuclear Power Corporation of India (NPCIL) by West Bengal Government for setup VVER-1000 power reactors thereof?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS
AND PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

- (a) Presently five PHWRs with a capacity of 3500 MW are under construction and eight with a capacity of 5600 MW are under pre-project activities. Four PWRs with a total capacity of 4000 MW are under construction. These projects are at various stages and are scheduled to be progressively completed by 2031-32.

BHAVINI is currently commissioning a 500 MWe Prototype Fast Breeder Reactor (PFBR) project at Kalpakkam, Tamil Nadu.

Two integrated nuclear recycle facilities namely INRP, Tarapur and FRFCF, Kalpakkam are under construction with provisions for reprocessing, waste management and fuel fabrication for Pressurised Heavy Water Reactor (PHWR) and Fast Breeder Reactor (FBR) spent fuels respectively.

A project "NFC Kota" is in the final stages of commissioning / completion at Rawathbhata, Rajasthan with a capacity to manufacture 500 TPY fuel bundles for 700 MWe PHWR type Nuclear reactors.

- (b) There are presently no nuclear power plants located in the states of Odisha, Jharkhand and West Bengal.
- (c) The site at Haripur in West Bengal was accorded 'in principle' approval by the Government in 2009 and designated for setting up six units of 1000 MW (nominal Capacity) in cooperation with Russian Federation. The land acquisition for the project has not been initiated by the state government yet. Hence, the construction of the project could not be commenced.
